

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 258 of 2012**

**Dated : 26<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**M.P. Poorv Kshetra Vidyut Vitran Co. Ltd. & Ors. ...Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Ms. Tajinder Kaur

**ORDER**

At the request of the Learned Counsel for the parties, post the matter for hearing on **12.12.2013**.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**